## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1786
ANSWERED ON:16.12.2013
PROMOTION OF RURAL SPORTS
Azad Shri Kirti (Jha);Gangaram Shri Awale Jaywant;Nagar Shri Surendra Singh;Singh Shri Jagada Nand;Tanwar Shri Ashok;Vishwanath Shri katti Ramesh

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has formulated any scheme to promote sports and to improve the level of sports and infrastructural facilities in the country including rural areas;
- (b) if so, the details thereof along with the steps taken by the Government in this regard, State-wise;
- (c) whether the Government has received any proposals from various State Governments in this regard;
- (d) if so, the present status of the proposals along with the time by which the said proposals are likely to be approved; and
- (e) the funds allocated and expenditure incurred under the scheme during the last five years and the current year, State-wise?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

- (a),(b) & (e) Sports is a state subject. However, The Central Government is implementing two schemes namely Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS) for development of basic sports infrastructure in the country. Under PYKKA, central assistance is provided to the States/UTs for creation of basic sports infrastructure at village and block panchayat level. Details of funds released and participants of competition under PYKKA is given at Annexure I(a) to (k). Under USIS, State Governments, Local Civic Bodies, Schools, Colleges and Universities under Central/State Governments; and Sports Control Boards are eligible to receive assistance for creation of sports infrastructure. Financial assistance is provided for (i) laying synthetic playing surface (for hockey, football and athletics); and
- (ii) construction of Multipurpose Indoor Hall. Details of funds released under USIS are given at Annexure-II.
- (c) & (d) The Government has been receiving proposals from the State Governments and eligible entities under the PYKKA and USIS and the same are being processed for release of funds as per the guidelines of the respective Schemes subject to their furnishing of Utilisation Certificates in respect of funds released to the Governments/ eligible entities concerned during the previous year(s) and acceptance of the same by the Government.